## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/607/(IB)/2017

NAME OF THE PETITIONER(S)

: V. MANOHARAN & 31 ORS

NAME OF THE RESPONDENT(S)

: ASSOCIATED CYLINDERS & ACCESSORIES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No.

NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. SATICH

E. Malini, for

PASS Associalis

Counsel for Respondent M

## **ORDER**

Counsels for both the parties are present. Counsel for the Applicant is directed to file an affidavit and bank certificate on behalf of Mr. G. Srinivasan in order to make compliance with the provisions of section 9(3)(b)and(c) within one week and the Counsel for the Respondent is directed to file detailed counter. Put up on 09.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk